

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No.1850 of 2018**

....

Rajesh Agrawal ..... Petitioner

Versus

Papi Singh @ Payal ..... Opposite Party

....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. S.K.Dubey, Adv.  
For the O.P. : Mr. Arun Kumar, APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

08/09.09.2021 As prayed for by the learned counsel for the petitioner, by way of last chance, put up this case on 15.09.2021.

**(Rajesh Kumar, J.)**

*Shahid/*